Government of India Ministry of Drinking Water and Sanitation

LOK SABHA UNSTARRED QUESTION NO.**2268** TO BE ANSWERED ON **10-03-2016**

Construction of Toilets

2268. SHRI RAJESH RANJAN: SHRIMATI POONAMBEN MAADAM: SHRI SUNIL KUMAR SINGH: SHRI NISHIKANT DUBEY:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

(a) the financial assistance provided by the Government for construction of an individual toilet;

(b) the details of the toilets constructed since the launch of the Swachchh Bharat Mission (SBM) and the percentage increase in usage of toilets;

(c) whether some irregularities in utilisation of funds under SBM have come to the notice of the Government and if so, the details thereof and the action taken by the Government in this regard; and

(d) the details of the Community Sanitary Complexes constructed and the funds released and utilised for the purpose during each of the last three years and the current year, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION

(SHRI RAM KRIPAL YADAV)

(a) Under Swachh Bharat Mission (Gramin) {SBM(G)}, there is a provision for providing an incentive of Rs. 12,000 for the construction of Individual household latrine (IHHL) to all Below poverty Line (BPL) households and to identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households).

(b) Since the launch of Swachh Bharat Mission(Gramin) on 2^{nd} October, 2014, **150.90 lakh** toilets have already been constructed as on **07.03.2016**. As per the data furnished by the States on the online IMIS, as per the baseline survey 2012-13, 38.81% households had toilets.

Currently, 50.37% households have toilets. Under SBM(G), there has been focus on behaviour change and usage of toilets. Usage of toilets has been included as an essential component of a village declaring themselves as free from open defecation (ODF).

(c) The Government implements Swachh Bharat Mission (Gramin)[SBM-G], a Centrally sponsored scheme to facilitate States in accelerating rural sanitation coverage. Sanitation is a State subject and the implementation of the programme lies with the States. The role of Government of India is to provide technical and financial support. Complaints if any, received from various quarters, are immediately forwarded to the respective State Governments for appropriate corrective measure.

(d) State/UT-wise, Community sanitary complexes constructed during the last three years and current year as reported by the States on the Online Monitoring System (IMIS) maintained by the Ministry of Drinking Water and Sanitation is at Annexure-1.

Under SBM(G) funds are not released component-wise. However, State/UT-wise, Central share expenditure reported in Community Sanitary Complexes reported during the last three years and the current year is at Annexure-2.

Annexure-1

Statement referred in part (d) of the reply to Lok Sabha Un-starred Question No.2268 due for reply on 10-3-2016

State/UT-wise, Community Sanitary Complexes constructed during last 3 years and
current year

S.N.	State/UT Name	2012-13	2013-14	2014-15	2015-16 (upto 7-3- 2016)
1	ANDHRA PRADESH	6	3	0	4
2	ARUNACHAL PRADESH	35	36	139	59
3	ASSAM	11	0	8	27
4	BIHAR	214	36	20	0
5	CHHATTISGARH	211	7	4	0
6	D & N HAVELI	0	0	0	0
7	GOA	0	0	0	0
8	GUJARAT	7	1	1	0
9	HARYANA	11	7	8	0
10	HIMACHAL PRADESH	163	148	82	216
11	JAMMU & KASHMIR	127	39	23	120
12	JHARKHAND	43	42	35	19
13	KARNATAKA	131	88	122	19
14	KERALA	49	36	44	24
15	MADHYA PRADESH	88	112	36	0
16	MAHARASHTRA	728	319	62	8
17	MANIPUR	11	12	1	6
18	MEGHALAYA	36	18	63	93
19	MIZORAM	12	14	1	7
20	NAGALAND	7	12	0	108
21	ODISHA	8	25	13	4
22	PUDUCHERRY	0	0	0	0
23	PUNJAB	34	0	0	7
24	RAJASTHAN	70	99	74	63
25	SIKKIM	0	192	36	42
26	TAMIL NADU	27	52	228	8
27	TELANGANA	6	16	11	25
28	TRIPURA	0	46	5	25
29	UTTAR PRADESH	34	7	3	3
30	UTTARAKHAND	14	3	11	22
31	WEST BENGAL	99	160	79	464
	Total	1995	1530	1109	1373

Statement referred in part (d) of the reply to Lok Sabha Un-starred Question No.2268 due for reply on 10-3-2016

	Rs. In crore						
S.N.	State/UT Name	2012-13	2013-14	2014-15	2015-16 (upto 7-3-2016)		
1	ANDHRA PRADESH	0.27	0.00	0.00	0.00		
2	ARUNACHAL PRADESH	0.29	0.46	1.63	0.52		
3	ASSAM	0.10	0.02	0.10	0.30		
4	BIHAR	1.48	0.77	0.16	0.04		
5	CHHATTISGARH	0.29	0.20	0.05	0.00		
6	D & N HAVELI	0.00	0.00	0.00	0.00		
7	GOA	0.00	0.00	0.00	0.00		
8	GUJARAT	0.10	0.01	0.00	0.00		
9	HARYANA	0.18	0.00	0.09	0.00		
10	HIMACHAL PRADESH	1.26	2.12	0.77	1.34		
11	JAMMU & KASHMIR	1.59	0.69	0.14	1.15		
12	JHARKHAND	0.10	0.55	0.40	0.24		
13	KARNATAKA	1.20	0.52	1.01	0.16		
14	KERALA	0.77	0.78	0.49	0.24		
15	MADHYA PRADESH	0.91	1.85	0.41	0.00		
16	MAHARASHTRA	4.25	3.73	0.66	0.08		
17	MANIPUR	0.43	0.25	0.00	0.01		
18	MEGHALAYA	0.35	0.22	0.67	1.10		
19	MIZORAM	0.15	0.16	0.01	0.04		
20	NAGALAND	0.07	0.44	0.00	0.74		
21	ODISHA	0.16	0.30	0.15	0.05		
22	PUDUCHERRY	0.00	0.00	0.00	0.00		
23	PUNJAB	0.00	0.00	0.00	0.08		
24	RAJASTHAN	2.67	0.61	0.45	0.75		
25	SIKKIM	0.00	1.39	0.42	0.50		
26	TAMIL NADU	0.52	0.65	2.45	0.25		
27	TELANGANA	0.07	0.14	0.12	0.00		
28	TRIPURA	0.00	0.07	0.05	0.28		
29	UTTAR PRADESH	0.33	0.63	0.02	0.02		
30	UTTARAKHAND	0.03	0.05	0.13	0.24		
31	WEST BENGAL	1.52	6.81	0.90	4.66		
	Total	19.08	23.39	11.27	12.80		

State/UT-wise, Central share expenditure in construction of Community Sanitary Complexes during last 3 years and current year